GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 2211 TO BE ANSWERED ON 15TH MARCH, 2022

Shortage of Marine Products

2211. PROF. SOUGATA RAY:

Will the Minister of **FISHERIES**, **ANIMAL HUSBANDRY AND DAIRYING** मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government noticed the acute shortage of marine products available to fishermen during trolling in Indian coasts;
- (b) if so, the details thereof;
- (c) the details of steps taken to ensure availability of marine products to common fishermen of the country; and
- (d) the reasons for non-availability of marine products?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

- (a) There is no information available regarding the acute shortage of marine products available to fishermen during trolling in Indian coasts.
- (b) Does not arise.
- (c) The availability of marine products to common fishermen is ensured through promotion of sustainable fishing practices. Ministry of Fisheries, Animal Husbandry and Dairying is committed for conservation and optimum utilization of fishery resources and notified National Marine Fisheries Policy, 2017 to ensure the responsible and sustainable fishing. Besides, Government of India also promotes sustainable fishing by issuing advisories and guidelines to States for preventing juvenile fishing and ban on destructive fishing practices as effective steps for ensuring sustainable fishing. Paired bottom trawling or bull trawling is an ecologically destructive practice, which is banned in Indian Exclusive Economic Zone beyond the territorial waters in India. Central Government advised Coastal States and Union Territories to issue necessary Government Orders prohibiting destructive fishing methods including pair/bull trawling. In addition, to ensure sustainable fishing the uniform fishing ban is implemented in the Indian EEZ for a period of 61 days from 15th April to 14th June on the East Coast and from 1st June to 31st July on the West Coast. However, the traditional non-motorized fishing vessels are exempted from this uniform fishing ban imposed in the Indian EEZ beyond territorial waters. Moreover, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has been implementing a flagship scheme namely "Pradhan Mantri Matsya Sampada Yojana (PMMSY)" with highest ever estimated investment of Rs. 20050 crore in fisheries sector for a period of 5 years with effect from the financial year 2020-21 which inter alia promotes activities like sea ranching, mariculture and seaweed cultivation for enhancing marine production.
- (d) There is no such information available regarding non-availability of marine products.